

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3918
TO BE ANSWERED ON 10.08.2016

RADIATION HAZARD AT AIIMS

3918. DR. KIRIT P. SOLANKI:

Will the PRIME MINISTER be pleased to state:

- (a) whether Atomic Energy Regulatory Board (AERB) has sealed an X-ray machine, due to radiation hazard at AIIMS;
- (b) if so, the details thereof and occurrences of such incident noticed in other hospitals and the action taken thereon;
- (c) whether the AERB has identified some mobile towers, which are causing heavy radiation;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to check radiation from the mobile towers?

ANSWER

THE MINISTER OF STATE FOR, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

- (a) & (b) Yes, Sir. The Atomic Energy Regulatory Board (AERB) sealed one X-ray equipment at AIIMS, Delhi during a regulatory inspection carried out on 22/9/2015 by experts of AERB. AIIMS, Delhi was found operating this equipment without Licence which was in violation of Rule 3 of Atomic Energy (Radiation Protection) Rules, 2004 {AE (RP) Rules, 2004}, promulgated under Atomic Energy Act, 1962. AIIMS, Delhi subsequently obtained the requisite Licence from AERB. Based on the due compliance, AIIMS, Delhi was allowed to operate the X-ray equipment.

Beginning April 2015, AERB took similar enforcement actions on institutes across India which were operating X-ray units without obtaining the requisite licence under the AE (RP) Rules, 2004. The cities/towns where enforcement actions were taken were Mumbai, Navi Mumbai, Jaipur, Raipur, Pune, Nagpur, Chennai, Hyderabad, Bengaluru, Kolkata, New Delhi, Patna, Ranchi, Gaya, Goa, Ahmedabad, Kanpur, Lucknow, Amravati and recently Jammu.

- (c) to (e) No, Sir. AERB regulates only radiation sources which emit ionising radiation like gamma rays and X-rays. Radiation from the mobile towers is non-ionising and hence is not regulated by AERB.
